

**Setting up an environment council consisting of Experts**

929. SHRI KRISHNA KUMAR BIRLA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have, at any stage, considered the question of setting up an Environment Council consisting of experts for the purpose of evolving environment policies monitoring the state of environment besides pointing out negative developments and suggesting ways to avoid them;

(b) if so, what are the details thereof; and

(c) if answer to part (a) is in the negative, whether Government would consider the question?

THE MINISTER OF COMMERCE WITH ADDITIONAL CHARGE OF MINISTRY OF LAW AND JUSTICE (DR. SUBRAMANIAN SWAMY): (a) to (c). There are already a number of committees dealing with various aspects of environment. If in future any arrangements to deal with matters pertaining to Environment need to be made that would be done.

**बारहमासी सड़कों से जुड़ी आवासीय इकाइयाँ**

930. श्री रणजीत सिंह: क्या जल-भूतल परिवहन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि देश की लगभग 59 प्रतिशत आवासीय इकाइयाँ बारहमासी सड़कों से जुड़ी हुई नहीं हैं;

(ख) क्या यह भी सच है कि देश में वित्तीय संकट के कारण आठवीं पंचवर्षीय योजना अवधि के दौरान सड़कों के निर्माण के लिए प्रस्तावित आवंट राशि सी उद्देश्य के लिए सातवीं पंचवर्षीय योजना/अधि के दौरान आवंटित की गई धनराशि से कम है; और

(ग) यदि हाँ, तो इस उद्देश्य के लिए आठवीं पंचवर्षीय योजना तथा सातवीं पंचवर्षीय योजना के दौरान आवंटित की गई धनराशि का व्यौरा क्या है ?

जल संसाधन मंत्री साथ में जल-भूतल परिवहन मंत्रालय का अतिरिक्त प्रभार (श्री मनुभाई कोटाड़िया): (क) स (ग) ज, नहीं। 1-4-90 की स्थिति के अनुसार 56 प्रतिशत गांवों को अभी सड़कों द्वारा जोड़ा जाना है। 7वीं योजना में ग्रामीण सड़कों के लिए 1729.40 ₹ का परिव्यय निर्धारित किया गया था। आठवीं पंचवर्षीय योजना को तभी अंतिम रूप दिया जाना है इसलिए 7वीं योजना के आवंटनों की 8वीं योजना के आवंटनों से तुलना करना संभव नहीं है।

**Indian expatriates airlifted by Indian Government etc.**

931. SHRI JOHN. F. FERNANDES: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what is the number of Indian expatriates airlifted by the Indian Government and other International Voluntary Agencies and the number of those who were transported by ships to India; and

(b) what is the total expense incurred by Government and the number of those expatriates whose bonds have been waived by Government against recovery of dues incurred?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) According to the available information 1,49,271 Indian nationals have been repatriated, of which 2,724 were transported by sea.

(b) Government of India is estimated to have spend approximately Rs. 300 crores on the repatriation of Indian nationals. Government of India has not waived any of the bonds.